

MINUTES OF THE MEETING NO. 05 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 16.08.2018 AT 12.30 P.M. AT UDYOG BHAWAN, NEW DELHI UNDER THE
CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF
FOREIGN TRADE, DGFT.

Meeting No. 05 (2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 16.08.2018 at 12.30 P.M. in Room No. 11, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Rohit Tiwari, DIG(Forests), MOEF&CC
- (ii) Dr. Basudev Sunani, Deputy Commissioner, DAHD&F
- (iii) Shri D.K. Srivastava, Asstt. Commissioner (QC), DAC
- (iv) Shri Sarvesh Kumar, Section Officer, Deptt. of Fertilizers

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO
- (iv) Shri Vinod Kumar, Technical Officer (SU), MoEF&CC

3. Altogether 51 applications (including 17 deferred cases) were considered by the EFC, out of which 16 cases were approved (including 01 post facto approval), 01 cases was dropped and remaining 34 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s. BASF India Limited, Mumbai F.No. 01/91/110/05/AM19/EC	1.00 Kg. Rice-Seed (Oryza Sativa) (Sample) for FOB value of USD 1.00	24.04.2018 and 07.05.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division). Representative of DAC&FW informed during the meeting that the firm has not yet submitted affidavit declaring that no Indian germ-plasm has been used for developing the seed. On receipt of affidavit, the case would be considered by the Exim Committee of DoAC&FW.
2.	M/s. Malav Seeds Pvt. Ltd., Ratlam (M.P.) F. No. 01/91/110/49/AM19/EC	4 MT Onion Seed Bombay Red and 5 MT Onion Seed-Nasik Read for FOB value of USD 80000.00	20.07.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-115/2018-SD.IV (235 th EXIM-6 & 7 dated 11.07.2018, for export of total 9 MT onion seeds c.v. Bombay Red @ 4 MT and Nasik Red @ 5 MT to M/s. NTL Seed Company, Gujranwala, Pakistan by M/s. Malav Seeds Pvt. Ltd., Ratlam (M.P.)

3.	M/s. Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No. 01/91/110/50/AM19/EC	9 MT Onion Seed Bombay Red and 6MT Onion Seed-Gavran for FOB value of USD 87000.00	20.07.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-115/2018-SD.IV (235 th EXIM-6 & 7 dated 11.07.2018, for export of total 15 MT Onion seeds c.v. Bombay Red @ 9 MT and Gavran @ 6 MT to M/s. Kohinoor International, Hyderabad by M/s. Malav Seeds Pvt. Ltd., Ratlam (M.P.)
4.	M/s. Bankim Prosad Ghosh Seeds Private Limited, Howrah F.No. 01/91/110/10/AM19/EC	5 MT Onion Seeds: Nasik Red	03.05.2018	Deferred. The representative of DoAC&FW (Seed Division) informed that the firm has been asked to furnish details of seed certification and quality., which is awaited. It was decided to give final notice to the firm for submission of additional information to DoAC&FW with a copy to DGFT latest by 24.08.2018, failing which it would be treated that the firm is not willing to pursue the case and the same would be dropped from the Agenda.
5.	M/s. Patel Seed Company, Delhi F.No. 01/91/110/54/AM19/EC	(1) Onion Seeds Nasik Red (N-53) variety (50 kg. of bulk packing) (2) Onion Seeds Nasik Red (N-53) Variety (500 Gms. Pouch packing) (3) Onion Seeds Bombay Red 500 gms pouch packing (4) Onion Seeds Agri Found Dark Red 500 gms. Card Board Packing 20 Kgs. Case for a total FOB value of USD 582050.00	27.07.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-115/2018-SD.IV (235 th EXIM-b(xii) dated 11.07.2018, for export of 150 MTs against 177.3 MTs Onion Seeds c.v. Red Nasik (50 kg of bulk packing) @ 50 MT, Red Nasik N-53 (500 gm pouch packing) @ 30 MT, Bombay Red (500 gm pouch packing) @ 30 MT, Agri Found Dark Red (500 gm Card Board) 40 MT to Pakistan by M/s. Patel Seed Company, Delhi.
6.	M/s. Balaji Seeds, Guntur (Dt.) Andhra Pradesh 01/91/110/39/AM19/EC	20 MT Onion Seed Bombay Red for FOB value of Rs. 70,00,000/-	28.06.2018	Deferred. Deficient application. The firm was asked to submit revised application in the format of ANF-2N with requisite application fee, vide letter dated 09.07.2018. However, there is no response. It was decided to give final notice to the firm for submission of additional information to DGFT latest by 24.08.2018, failing which it would be treated that the firm is not willing to pursue the case and the same would be dropped from the Agenda.
7.	M/s. Siddhartha & Co., Siliguri, West Bengal F.No. 01/91/110/53/AM19/EC	1500 MT Non Basmati Rice Paddy (other than seed quality) for Fob value Rs. 1,60,00,000/- (USD 235640.65)	24.07.2018	Deferred due to want of NOC/comments from DoAC&FW (Seed Division). The representative of DoAC&FW (Seed Division) informed that the matter is under examination by that department.
8.	M/s. Bio Resources, Hyderabad F.No. 01/91/110/46/AM19/EC	220 Kgs. Onion Bombay Red and 220 Kgs. Onion Texas Grano White for a total Fob value of USD 7700.00	12.07.2018	Deferred due to want of NOC/comments from DoAC&FW (Seed Division).
9.	M/s. SeedX Crop Sciences, Delhi F.No. 01/91/110/63/AM19/EC	22187 Kg. Onion Seeds-Bombay Red for a Fob value of Rs. 1,03,34,704/-	08.08.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-115/2018-SD.IV (235 th (SS) EXIM-30 dated 02.08.2018, for export of 19.8 MTs Onion Seeds c.v. N-53 to Pakistan by M/s. SeedX Crop Sciences, Delhi

10.	M/s. SeedX Crop Sciences, Delhi F.No. 01/91/110/64/AM19/EC	11672 kg. Onion Seeds-Bombay Red for Rs. 59,96,490/-	08.08.2018	Approved as per NOC/Comments received from DoAC&FW , vide O.M. No. 1-115/2018-SD.IV (235 th (SS) EXIM-29 dated 02.08.2018 for export of 9.9 MTs Onion Seeds c.v. Bombay Red to Kenya by M/s. SeedX Crop Sciences, Delhi
11.	M/s. Shree Sai Trading, East Champaran, Bihar F.No. 01/91/110/67/aM19/EC	1000 MT Other Rice in Husk (paddy our Husk) other than seed quality for a total Fob value of Rs. 12.60 Crores.	09.08.2018	Deferred due to want of NOC/comments from DoAC&FW (Seed Division). The representative of DoAC&FW (Seed Division) informed that the matter is under examination by that department.
12.	M/s. Maa Bhawani Traders, East Champaran, Bihar F.No. 01/91/110/72/AM19/EC	1000 MT Other Rice in Husk (paddy our Husk) other than seed quality for a Fob value of Rs. 18.85 Crores.	09.08.2018	Deferred due to want of NOC/comments from DoAC&FW (Seed Division). The representative of DoAC&FW (Seed Division) informed that the matter is under examination by that department.
13.	M/s. Bablu Dey, Darjeeling F.No. 01/91/110/51/AM19/EC	5000 MT Paddy (Non-Basmati Rice paddy) other than seed quality for a fob value of Rs. 9.00 Crores	07.08.2018	Deferred due to want of NOC/comments from DoAC&FW (Seed Division). The representative of DoAC&FW (Seed Division) informed that the matter is under examination by that department.

DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (DAHD&F)

14.	M/s. NDDDB Dairy Services, New Delhi F.No. 01/91/110/26/AM19	4000 Nos. Straws of Murrah Buffalo Frozen Semen Doses (in Straws) for FOB value of USD 4000.00	06.06.2018	Deferred due to want of NOC/comments from DoAHD&F. The representative of DoAHD&F informed that the matter has been referred to Cattle Division of that department. Response from them is awaited.
15.	M/s. Santhigiri Ashram, Trivandrum (Kerala) F.No 01/91/110/31/AM19/EC	1200 live cow-holstein (HF)-weight 400 to 450 kg. and live cow-jersey-weight 400 to 450 kg. for FOB value of USD 3696600.00	12.06.2018	Deferred due to want of NOC/comments from DoAHD&F. The representative of DoAHD&F informed that additional information called for from the firm is awaited.
16.	Ministry of Defence, New Delhi F.No. 01/91/110/55/AM19/EC	15 ceremonial trained horses to Myanmar Army on sale basis for Fob value of Rs. 39,62,625/-	27.07.2018	Deferred. The representative of DoAHD&F informed that the application has not been received by them. Accordingly, a copy has again been sent to them through email.
17.	M/s. Equestrian Federation of India, Delhi F.No. 01/01/110/48/AM19/EC	One horse for participation in 18 th Asian Games 2018 in Jakarta (Indonesia) for Fob value Rs. NIL	19.07.2018	EFC has approved the case on Ex-Post Facto basis. DoAH,D&H , vide O.M. No. 110-102/2016(NF-T) dated 02.08.2018, conveyed its NOC subject to certain terms and conditions
18.	M/s.Vijani Exim Private Ltd.,Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F) for Fob value of USD 300000.00	08.08.2018	Deficient application. The firm has not furnished application as per SOP of DoAH,D&F. It was decided to give final notice to the firm for submission of revised application to DGFT latest by 24.08.2018, failing which it would be treated that the firm is not willing to pursue the case and the same would be dropped from the Agenda.

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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MoEF&CC)

19.	M/s. Pisces Corporation, Navi Mumbai F.No.01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Comments/NOC from MOEF&CC (SU Division) has been received. The matter is being examined on file.
20.	M/s. Global Impex, Ghaziabad F.No. 01/91/110/56/AM19/EC	1000 MT Waste paper OINP for a Fob value of USD 240000.00	30.07.2018	Deferred due to want of NOC/comments from HSMD Div. of MOEF&CC. The committee also noted that information on port of discharge and country of export in column 9(ii), 9(iii) of ANF-2N is awaited from the firm and decided to send another reminder.
21.	M/s. Raati Rajan Impex, Chennai F.No. 01/91/110/210/AM18/EC	65.380 MTs of "Red Sanders Wood –in VAP form of Furniture sizes" for FOB value of USD 2353680.00	26.03.2018	Approved as per Comments / NOC received from MOEF&CC (SU Division), vide O.M. No. 5-2/2015-SU(Vol.VII) dated 10.08.2018, for export of total 65.380 MT red sanders wood in VAP form of furniture sizes (total number of pieces 21084) to China by M/s Raati Ranan Impex, Chennai. It was decided to issue permission after obtaining approval of Chairman on file.
22.	M/s. Subinoy Karfa, Distt. Hooghly (W.B.) F.No. 01/91/110/211/AM18/EC	17.259693 MTs of "Red Sanders –in VAP form of furniture sizes" for FOB value of USD 621348.95	26.03.2018	Approved as per Comments / NOC received from MOEF&CC (SU Division), vide O.M. No. 5-2/2015-SU(Vol.VII) dated 10.08.2018, for export of total 17.259693 MT red sanders wood in VAP form of furniture sizes (total number of pieces 8450) to China by M/s Subinoy Karfa, Distt. Hooghly. It was decided to issue permission after obtaining approval of Chairman on file.
23.	M/s. Kolkata Traders, Kolkata F.No. 01/91/110/213/AM18/EC	17.259693 MTs of "Red Sanders –in VAP form of furniture sizes" for FOB value of USD 547430.76	26.03.2018	Approved as per Comments / NOC received from MOEF&CC (SU Division), vide O.M. No. 5-2/2015-SU(Vol.VII) dated 10.08.2018, for export of total 15.20641 MT red sanders wood in VAP form of furniture sizes (total number of pieces 4637) to China by M/s Kolkata Traders, Kolkata It was decided to issue permission after obtaining approval of Chairman on file.
24.	M/s. MMG Impex, Chennai F.No. 01/91/110/91/AM18/EC	14310 kg. Sandalwood Products	17.11.2017	DC, SEZ to decide the case in terms of revised guidelines issued by DGFT in consultation with MOEF&CC. It was decided to put up the case on file alongwith draft letter to DC, SEZ in line with the similar case for case for export of sandalwood based on inputs from DTA.
25.	M/s. V.M. Maniyar Exports, Surat F.No. 01/91/110/02/AM19/EC	72530 Kgs. Sandalwood Products	16.04.2018	DC, SEZ to decide the case in terms of revised guidelines issued by DGFT in consultation with MOEF&CC. It was decided to put up the case on file alongwith draft letter to DC, SEZ allow export as per the revised guidelines.
26.	Aprajita Srivastava, Patna F.No.01/91/110/32/AM19/EC	01 piece horn of deer for FBB value nil	25.05.2018	Deferred due to want of NOC/comments from Wildlife Division of MOEF&CC. It was decided to send a reminder to IG (Wildlife).

27.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	21.06.2018	Deferred due to want of information from the firm. It was decided to issue another reminder to the applicant firm for submission of information as desired by MOEF&CC and submit Stock Verification Certificates issued by District Forest Officer to enable the MOEF&CC to process the case further. The Stock Verification Certificate issued by Excise Deptt. is not acceptable in terms of SOP of MOEF&CC.
28.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/57/AM19/EC	12029 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value from US\$ 12029000.00 to US\$ 54130500.00	06.08.2019	Deferred due to want of information from the firm MOEF&CC (Ozone Cell).
29.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/58/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock Application for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	Deferred due to want of information from the firm MOEF&CC (Ozone Cell).
30.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/59/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Feed Stock Sales for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	Deferred due to want of information from the firm MOEF&CC (Ozone Cell).
31.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/60/AM19/EC	400 MT of Bromotrifluoromethane/Halon-1301 (For Feedstock Use) for FOB value from US\$ 4000000.00 to US\$ 8000000.00	06.08.2019	Deferred due to want of information from the firm MOEF&CC (Ozone Cell).
32.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/61/AM19/EC	2000 MT of ASAHILIN AK-225 (HCFC-225 ca/cb) for FOB value from US\$ 9000000.00 to US\$ 11000000.00	06.08.2019	Deferred due to want of information from the firm MOEF&CC (Ozone Cell).

DEPARTMENT OF FERTILIZERS

33.	M/s. Silverline Fertilizers Pvt. Ltd., Chennai 01/91/110/185/AM18/EC	Export of 315 MT Granulated SSP for FOB value USD 52447	05.03.2018	As per the request of the firm, the EFC decided to allow the firm to withdraw the application. Accordingly, it was decided to drop the case from Agenda.
34.	M/s. DNS Fine Chemicals & Laboratories (P) Ltd., Mumbai F.No. 01/91/110/38/AM19/EC	50.00 MT Urea 99% for FOB value of USD 105000.00	29.06.2018	Deferred due to want of NOC/comments from the DOF.
35.	M/s. Gujarat State Fertilizers and Chemicals Ltd., Vadodara F.No. 01/91/110/65/AM19/EC	5000 MT Ammonium Phosphate Sulphate for Fob value of USD1456509.00	08.08.2018	Deferred due to want of NOC/comments from the DOF.

MINISTRY OF MINES

36.	M/s. Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited.
37.	M/s. Chawla Silica Sand Trading Co., Allahabad F.No. 01/91/110/22/AM19/EC	8000 MT Silica Sand for FOB value of Rs. 1,12,00,000/-	29.05.2018	Deferred due to want of NOC/comments from Ministry of Mines. Ministry of Mines, vide letter dated 14.06.2018, has informed that they have forwarded the application to Mining and Geology Deptt., Govt. of U.P. for NOC/ comments, which are awaited.

DEPTT. OF ATOMIC ENERGY (DAE)

38.	M/s. Opaque Ceramics Private Limited, Ahmedabad F.No. 01/91/110/35./AM19/EC	500.00 MT Zirconium Silicate (Opacifier) for FOB value of USD 900000.00	18.06.2018	Approved as per the NOC/comments received from Deptt. of Atomic Energy , vide email dated 17.07.2018, for export of the 500.00 MT Zirconium Silicate (Opacifier).
39.	M/s. Sukaso Ceracolors Pvt. Ltd. Hyderabad F.No. 01/91/110/75./AM19/EC	100 MT Zirconium Silicate (Opacifier)	13.08.2018	Deferred due to want of NOC/comments from the Deptt. of Atomic Energy.

MINISTRY OF HOME AFFAIRS

40	M/s. MIM Components (Bangalore) Pvt. Ltd., Bangalore F.No. 01/91/110/40/AM19/EC	0.198 Dia, Aperture peep sight (Qty: 25 nos) 0.070 Dia, Aperture peep sight (Qty: 25 nos)	27.06.2018	Deferred due to want of NOC/comments from the MHA.
41.	M/s. MIM Components (Bangalore) Pvt. Ltd., Bangalore F.No. 01/91/110/62/AM19/EC	Quantity: 10 nos (Ten Nos)" Parts of Firearms "Surgu Durdurma Manivelasi Part No: 102238	08.08.2018	Deferred due to want of NOC/comments from the MHA.

Additional Agenda

Sl. No	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Technical Authority and Status of case
42.	M/s. Bharat Seeds Corporation, Delhi F.No. 01/91/110/73/AM19/EC	110 MT Onion Seeds c.v. Red Nasik for a FOB value of Rs. 3,95,58,750/- (USD 577500.00)	14.08.2018	Approved as per the Comments / NOC received from Deptt. of AC&FW , vide O.M. No. 1-115/2018-SD.IV (235 th (SS)EXIM-(iv)) dated 02.08.2018, for export of 110 MTs (against 135 MTS as demanded by firm) Onion Seeds c.v. Red Nasik to Pakistan by M/s. Bharat Seeds Corporation, Delhi
43.	M/s. Canton Laboratories Pvt. Ltd., Baroda F.No. 01/91/110/74/AM19/EC	Total 190 MT Urea, Potassium Chloride, Ammonium Dihydrogen Phosphate and Di- Ammonium Phosphate for a Total FOB value of USD 358400.00	13.08.2018	Deferred due to want of NOC/comments from the Deptt. of Fertilizer

44.	M/s. Argos International Marketing Private Limited, Mumbai F.No. 01/91/110/44/AM19/EC	Red Sanders Wood Log Pieces Value Added Products (VAP) in the form of furniture parts & pencil for a total FOB value of USD 46200.00	09.07.2018 & 06.08.2018 (deficient application)	Deferred due to want of NOC/comments from the MOEF&CC. Application to be re-forwarded through email.
45	M/s. MMTC Ltd., Chennai F.No. 01/91/110/192/AM18/EC	3.500 MT of Red Sanders Wood in Log form for a total FOB value of USD 12800	08.03.2018	Approved as per the Comments / NOC received from MOEF&CC (SU Division), vide O.M. No. 5-2/2015-SU(Pt) (Vol.IV) dated 30.07.2018, for export of 3.500 MT of Red Sanders Wood in Log form to China by M/s. MMTC Ltd., Chennai. However, it was decided to issue permission letter only after issue of notification by DGFT for revalidating the DGFT notification No. 08 dated 23.05.2017. DIG(Forests), MOEF&CC present in the meeting assured to send their response on priority w.r.t. extending the validity of DGFT Notification No. 08 dated 23.05.2017. Chairman, EFC informed that DRI and MMTC are pursuing the case for grant of expedited permission as they are not able to fulfill their contractual obligation due to pending notification by DGFT.
46	M/s. MMTC Ltd., Chennai F.No. 01/91/110/193/AM18/EC	10.63212 MT of Red Sanders Wood in Log form for a total FOB value of USD 2,65,000	08.03.2018	Approved as per the Comments / NOC received from MOEF&CC (SU Division), vide O.M. No. 5-2/2015-SU(Pt) (Vol.IV) dated 30.07.2018, for export of 10.63212 MT of Red Sanders Wood in Log form to China by M/s. MMTC Ltd., Chennai. However, it was decided to issue permission letter only after issue of notification by DGFT for revalidating the DGFT notification No. 08 dated 23.05.2017.
47	M/s. MMTC Ltd., Mumbai F.No. 01/91/110/209/AM18/EC	67.040 MT of Red Sanders Wood in Log form for a total FOB value of USD 27,20,000	19.03.2018	Approved as per the Comments / NOC received from MOEF&CC (SU Division), vide O.M. No. 5-2/2015-SU(Pt) (Vol.IV) dated 24.04.2018 for export of 67.040 MT of Red Sanders Wood in Log form to China by M/s. MMTC Ltd., Chennai. However, it was decided to issue permission letter only after issue of notification by DGFT for revalidating the DGFT notification No. 08 dated 23.05.2017.
48	M/s. Himalayan International, Delhi F.No. 01/91/110/212/AM18/EC	5.0 MT of Red Sanders Wood (Grade C) in Log form for a total FOB value of USD 1,25,000	23.03.2018	Deferred due to pending information from the firm. The MOEF&C, vide their O.M. No. 5-2/2015-SU(Pt) (Vol.IV) dated 18.07.2018, has asked for revised COO and also rectification in quantity as in the application and in COO.
49	M/s. Aqsa Enterprises, Chennapet, Karnataka F.No. 01/91/110/23/AM19/EC	18.23 MT of Red Sanders Wood in Log form for a total FOB value of USD 7,74,022	25.05.2018 (deficient application, hence delay in forwarding)	Deferred due to pending information from MOEF&CC (SU Division). DIG(Forest) informed that the NOC from Wildlife has been received. The NOC/comments by SU Division will be sent shortly.
50	M/s. Natural Convergence Consulting, New Delhi F.No. 01/91/110/37/AM19/EC	24.43370964 MT of Red Sanders Wood in Log form for a total FOB value of USD 5,71,991.45	25.06.2018	Deferred due to pending information from MOEF&CC (SU Division). DIG(Forest) informed that the NOC from Wildlife has been received. The NOC/comments by SU Division will be sent shortly.

51	M/s. Chief Conservator of Forest (T), ane F.No. 01/91/110/52/AM19/EC	44.34423 MT of Red Sanders Wood in Log form for a total FOB value of USD 11,80,428	10.07.2018 (received on 18.07.2018)(defic iency raised on 27.07.2018)	Deferred due to pending information from MOEF&CC (SU Division).
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Note :

(i) **Deferred cases** : Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** : Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**. Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

